

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 09.11.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 250/2021 & IA No. 525/2021	M.S.P. Ramarao V VBC Industries & Anr	Akshat Singh	V. Aneesh Som raj Choudhary (COC)
2.	Comp App (AT)(CH) No. 38/2021 & IA No. 526/2021, 527/2021 & 528/2021	HMT Limited V The Liquidator for HMT Bearings Ltd	G. Sai Prasen Mithun Shashank	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 159/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svमितva Land Marks & 4 ors With	Edward James	V.P. Raman R1,2 & R3 Divyanshu Rai R4 Arvo Merchant R5
4.	Comp App (AT)(CH)(Ins) No. 160/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnataka, Principal Secretary to Govt, Department of Industries & Commerce & anr With	Edward James	M.S. Seshadri R1 Divyanshu Rai R2
5.	Comp App (AT)(CH)(Ins) No. 165/2021	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others With	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7
6.	Comp App (AT)(CH)(Ins) No. 170/2021	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce With	Divyanshu Rai Naveen Hegde	M.S. Seshadri
7.	Comp App (AT)(CH)(Ins) No. 171/2021	Alok Kailash Saksena V Asst Commissioner of Commercial Tax & anr With	Divyanshu Rai Naveen Hegde	M.S. Seshadri R1
8.	Comp App (AT)(CH)(Ins) No. 172/2021	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors With	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 M.S. Seshadri R1-R4 & R10 Arvo Merchant R5
9.	Comp App (AT)(CH)(Ins) No. 173/2021	Alok Kailash Saksena V Svमितva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Shobana Krishnan R1-R3
10.	Comp App (AT)(CH)(Ins) No. 178/2021	Emaar Hills Township P ltd V Srinivas Manthena & anr	Sriram Venkatvaradhan	R1 & R2 Served on 04-09-2021
11.	Comp App (AT)(CH)(Ins) No. 217/2021 & IA No. 437/2021	Mr. T. Prabhakar V Mr. S. Krishnan IRP of Green Valleys Shelters (P) Ltd & 2 Ors	A S Sathish Kumar PCS	P. Raj Kumar Jhabakh R2 & R3

12.	Comp App (AT)(CH)(Ins) No. 220/2021	L. RamaLakshamma V State Bank of India WITH	Arjun Syal Manjira Dasgupta	Abishek Anand for IRP
13.	Comp App (AT)(CH)(Ins) No. 221/2021	L. Madhusudan Rao V State Bank of India	Arjun Syal Manjira Dasgupta	Abishek Anand for IRP
14.	Comp App (AT)(CH)(Ins) No. 251/2021	Aljo Joseph V Dhanalaxmi Bank Ltd	V. k. Peer Mohamed Khan	Varun Srinivasan Vakalat not filed

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
15.	TA No. 10/2021 (Comp App (AT) 184/2019 (IA No. 2765 of 2020))	M. Appayya & 4 ors V M. Chandra Sekhar Rao & 8 ors	Anshuman Sharma	S. Chidambaram Arpit Shukla-R1-R4 S. Chidambaram

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2.Court Officer - **PH No. : 044-2888 0450**
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By the order of Hon'ble Member (J)

(Chennai Bench)